

have submitted projects to construct some dams but Arunachal Pradesh have some objections to these projects because its large area would be submerged and their Assembly has also proposed that no negotiations would be held and therefore no progress has been made so far. The Chief Minister of Arunachal Pradesh never comes forward to hold talks, that is the difficulty.

SHRI KALPNATH RAI : Mr. Speaker, Sir, I would like the hon'ble Minister to let us know whether the State Government of Uttar Pradesh have sent any project to the Central Government keeping in view the devastating floods in U.P., and if so, whether State Government and Central Government have formulated any time bound programme to control the floods?

Mr. Speaker, Sir, owing to devastating floods in Ghaghra river, large scale erosion is taking place in Dohrihat area and there is every possibility of the entire town being washed away by the river. Large scale erosion is taking place in Saroj village also. Therefore I want to ask the hon'ble Minister whether Government propose to hold talks between representatives of State as well as Central Government and whether the hon'ble Minister proposes to visit that area and formulate some Schemes so that people of that region may have some relief?

SHRI JANESHWAR MISHRA : The Government of Uttar Pradesh have not submitted any such scheme to control floods which may be considered by the Central Government certain schemes to prevent erosion were received and they are under consideration, some of them have already been approved and some others are still being examined. Some schemes have been sent back to the State Government as they have not replied to our comments for the last one year.

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, Yesterday I was in Gauhati. Flood situation in Assam is very serious which have caused colossal losses of life and property. Gauhati - Silchar national highway has been cut-off owing to floods, the traffic has come to standstill and essential commodities are not reaching Silchar the State Government told me that they have asked assistance of Rs. 300 crore from the Central Government but the Central Government have not disbursed any amount to them. I want to know whether Central Government have not received any report about the situation prevailing in Assam or in spite of having received the correct report, Government is not responding to the extent it should have done?

SHRI JANESHWAR MISHRA : Mr. Speaker, Sir, relief work and financial assistance for the flood affected people is given through Ministry of Agriculture. I think there has been detailed discussion on this subject in this House during past four days and Minister of Agriculture has replied to it as well. However if any question of Shri Vajpayeeji still remains Un-answered We would consult the Agriculture Ministry for that. ..(Interruptions)

[English]

SHRI SONTOSH MOHAN DEV : As rightly pointed out by Shri Vajpayee, it is under DG B RTP. I have written a letter to Shri Mulayam Singh also. There, the conditions is very serious. You kindly send the DG (B RTP) and look into it. This is our life line. I am grateful that Shri Vajpayee has raised this point. (Interruptions)

MR. SPEAKER : We have discussed this subject last week

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : Sir, you please give me one minute. These are multi-purpose projects aimed at controlling the flood and generating power. We are all drawing the attention of the Government to this problem only. The potential of hydro-electricity is so much that it can flood the entire country with light. There is one problem of conflict between the States. But there is another problem also. I am surprised to see this kind of a statement. I have visited those areas several times. The size of the projects were between Rs. 25,000-40,000 crore. Leaving all these to the State Government is an absurd proposition. Therefore, would the hon. Minister kindly, in association with the Ministry of Power try to do this? I am only emphasising the other aspect, i.e. the potential of it. ... (Interruptions)

MR. SPEAKER : Mr. Minister, anything to answer? I think it is only a suggestion.

(Interruptions)

MR. SPEAKER : We cannot spend the whole time of the House on one question.

(Interruptions)

MR. SPEAKER : About Bihar sufficient questions have been raised.

(Interruptions)

MR. SPEAKER : The next Question is very important. I am personally interested in it.

(Interruptions)

MR. SPEAKER : No more question on this subject.

(Interruptions)

MR. SPEAKER : Next Question, I think, is very important. I am personally interested in it.

[Translation]

Shortage of Teachers in Kendriya Vidyalayas

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*165 SHRI RADHA MOHAN SINGH :
SHRI DEVI BUX SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is acute shortage of teachers in Kendriya Vidyalayas in the country, especially in Bihar;

(b) if so, whether the Union Government propose to fill up the vacant posts; and

(c) if so, the time by which the posts are likely to be filled up.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). As per information furnished by Kendriya Vidyalaya Sangathan, approximately 9% of the sanctioned posts of teachers are vacant as on March 31, 1996. The vacancy position in Bihar is comparable to the All-India percentage. Action has already been initiated to fill up the vacant posts expeditiously; advertisement for filling the vacancies by direct recruitment was issued in June, 1996.

[Translation]

SHRI RADHA MOHAN SINGH : Mr. Speaker, Sir, the answer given to my question is confusing. The situation prevailing in Central Schools of our country is full of contradictions on the one hand, there has been continuous shortage of teachers in most of the Central Schools. Particularly in seven States of North East, Bihar and Uttar Pradesh are on the top while the other hand, Central Schools in Delhi, Haryana, Madhya Pradesh have surplus teachers. There are 1500 surplus teachers in these areas on which an expenditure of Rs. 10 crore is being incurred. I want to ask the hon'ble Minister whether Government is planning to transfer these surplus teachers to North-East State, Bihar and Uttar Pradesh in order to fill in the vacant posts there?

[English]

SHRI MUHI RAM SAIKIA : Mr. Speaker, Sir, the present position of vacancies against the sanctioned posts is like this: In the case of Principal, the total number of sanctioned posts is 769; the present position of strength is 706; and the total number of vacancies is 63. In Bihar alone, the total number of sanctioned posts is 51; the position at present is 48; and the total number of vacancies is 03.

In the case of Vice-Principal, the corresponding figures are 378, 235 and 143 respectively. In Bihar alone, the corresponding figures are 20, 15 and five respectively... (Interruptions)

Then in the case of the PGT the corresponding figures are 5892, 5631 and 261 respectively... (Interruptions)

Regarding the North-Eastern Region, the number of posts is... (Interruptions) I am explaining this.

[Translation]

SHRI RADHA MOHAN SINGH : The reply being given by the hon'ble Minister is altogether different to the question.

[English]

SHRI MUHI RAM SAIKIA : I am explaining this.

[Translation]

SHRI RADHA MOHAN SINGH : Mr. Speaker, Sir, my question is that there are 1500 surplus teachers in these areas. I have got a News-paper, 800 such teachers have been transferred recently to such schools where no vacancy existed for them.

[English]

MR. SPEAKER : The question is this: If surplus teachers are available in other States, would you like to deploy them in other areas where there are vacancies or shortage?

SHRI MUHI RAM SAIKIA : There is a problem in North Eastern Region. In some cases, what we find is that they are not available in remote areas. The problem in the North Eastern Region is that qualified teachers, through direct recruitment, are not so adequately available. Therefore, teachers are appointed or recruited from other parts of India. They go there and join; but they are always trying to go back to their own States. This is about the North Eastern States.

The second question was regarding the surplus

(Interruptions)

MR. SPEAKER : It is a maiden answer!

(Interruptions)

MR. SPEAKER : No. No.

(Interruptions)

SHRI P.R. DASMUNSI : Sir, he is admitting that the teachers are going and coming back. What is this? ... (Interruptions)

[Translation]

SHRI KARIA MUNDA : The teachers go there and comeback... (Interruptions)

PROF. RASA SINGH RAWAT : In Central Schools, teachers are appointed on the basis of recommendations... (Interruptions)

[English]

MR. SPEAKER : The Minister is answering. The senior Minister is answering. Please sit down, Shri Bommai please.

(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : The hon. Minister gave the vacancy position. In Bihar, the vacancy position is 203, in all. The hon. Member said that there are surplus teachers in places like Delhi. If there are surplus teachers in any part of the country, we will immediately take action.

We will see that they are transferred to those places where there are vacancies... (Interruptions)

SHRI SONTOSH MOHAN DEV : They go and come back... (Interruptions)

MR. SPEAKER : Shri Dev, I think, you can ask your supplementary a little later. Now, there will be second supplementary.

[Translation]

SHRI RADHA MOHAN SINGH : Mr. Speaker, Sir, my second supplementary question is that maximum number of posts are lying vacant in the Central Schools in seven States of North East and its main reason is that facilities given to the employees of Central Government working in those States are not being provided to them in the real terms. That is why teachers are not anxious to go there. They are discriminated. Special Duty Allowance which is 20 percent of the pay is also not paid to the employees of Central Schools. The employees belonging to these states are not transferred there and teachers of those States are transferred to these three or four States. 700-800 teachers were transferred last year. There were no vacancies, even then 700-800 teachers were transferred to these States. Again the teachers who wish to go to North East, are not transferred there. The facilities agreed to by the Department are not provided to them. Therefore, I want to ask the hon'ble Minister whether he would consider removal of such disparities and fill the vacant posts in those States by transfer?

[English]

SHRI S.R. BOMMAI : The vacancy position throughout the country is nine percent. In Bihar, it is 8.9 per cent. It is approximately identical throughout the country... (Interruptions) You said that vacancies were more in Bihar. But it is not so.

[Translation]

SHRI RADHA MOHAN SINGH : Mr. Speaker, Sir, the hon'ble Minister has already admitted that teachers do not want to go to the States of North East. I want to ask whether these disparities would be removed on account of which the teachers do not want to go there and action will be taken to affect transfers to these States in order to fill in the vacancies and if so, by when it would be done.

[English]

MR. SPEAKER : I think, it is enough.

SHRI S.R. BOMMAI : The question is not about posting the teachers from an area to that very area. Preference should be given. I would see that teachers who have been selected from Bihar are posted in Bihar.

[Translation]

SHRI RADHA MOHAN SINGH : Mr. Speaker, Sir, this issue concerns these States.

[English]

MR. SPEAKER : Do not interrupt the Minister when he is answering.

SHRI S.R. BOMMAI : It cannot be a compulsory one. Sometimes teachers from Bihar will have to go to Assam. Sometimes teachers from Uttar Pradesh will have to go to other countries. As far as possible, we will try to post teachers belonging to that area and fill up the vacancies... (Interruptions)

MR. SPEAKER : In reply to the earlier question, he has said that he would look into that.

SHRI S.R. BOMMAI : As far as my information is concerned, there are no surplus teachers in any school. ... (Interruptions) If you can find out, I will transfer them.

[Translation]

SHRI DEVI BUX SINGH : Mr. Speaker, Sir, I want to ask the hon'ble Minister that whether it is a fact that the provision of making appointments in the Central Schools on *ad-hoc* basis has been struck off during the last year and no part time teachers are being appointed and teachers are being treated as daily wage workers and if so, whether Government would consider making appointments on *ad-hoc* basis so that studies of children could go on smoothly and their future becomes bright?

[English]

SHRI S.R. BOMMAI : Sir, we have stopped *ad hoc* appointment because these are not in interests of the students as well as the teachers. We have already advertised and recruitment will take place within a month. We have also advertised for special recruitment. Interviews are going on. We will fill up all the vacancies as early as possible.

[Translation]

SHRI RATILAL KALIDAS VERMA : Mr. Speaker, Sir, the hon'ble Minister has just now stated that there are vacancies of teachers in Central Schools throughout the country but it is in very sorry state of affairs that backlog of SC and ST in the month of March has not been covered in spite of the orders of Central Government.

12.00 hrs.

To fill up those vacancies, The Assistant Commissioner had drawn a complete list to fill up the backlog and sent to Delhi for approval. Only four persons have been appointed... (Interruptions)

[English]

MR. SPEAKER : You may kindly ask the question. Otherwise, you will not get the answer.

[Translation]

SHRI RATILAL KALIDAS VERMA : When a person for Bihar comes forward (Interruptions), he is not allowed to present himself. I, therefore, want to ask the hon'ble Minister whether the list drawn to fill up the backlog of SC and ST would be completed immediately... (Interruptions)

[English]

SHRI S.R. BOMMAI : Sir, so far as the recruitment of the Scheduled Castes and Scheduled Tribes is concerned a special recruitment has taken place. Both in the year 1993... (Interruptions)